

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Ref: Petition No. 55/GT/2012

Date: 31.1.2013

To,

Executive Director (Commercial),  
NTPC Ltd,  
Core-7, Scope Complex,  
7, Institutional area, Lodhi Road,  
New Delhi- 110003

Sir,

Subject: **Petition No. 55/GT/2012**: for revision of tariff of Jhanor Gandhar Gas Power Station (657.39 MW) from 1.4.2009 to 31.3.2014 after truing up.

Ref: i) CERC letter Ref: Docket No. 55/GT/2012 dated 12.9.2012

ii) Your submission dated 25.10.2012

-----

I am directed to inform you that on detailed scrutiny of the submissions dated 25.10.2012; it is observed that Annexure-E is incomplete/not legible. It is therefore requested that the details of addition and discharges of un-discharged liabilities in the gross block during the year 2010-11 & 2011-12 be resubmitted on or before **12.2.2013**.

Yours faithfully,

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)